

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/20/610/2020

HYDERABAD, this the 23rd day of November, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Balam Nageswara Rao, S/o. Venkata Rao,
Aged about 39 years,
Occ : Junior Engineer (Works) (Group .C),
O/o. Senior Section Engineer (Works),
South Central Railway,
Bhimavaram R.S.,
Bhimavaram- 534 203.

...Applicant

(By Advocate : Sri K.R.K.V. Prasad)

Vs.

1. Union of India rep. by
The Secretary, Railway Board,
Ministry of Railways, New Delhi.
2. The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
3. The Principal Chief Personnel Officer,
Rail Nilayam, South Central Railway,
Secunderabad.
4. Yedla Sriram Babu,
Occ: Junior Engineer (Works),
O/o. Senior Section Engineer (Works),
South Central Railway,
Tenali R.S. Guntur Dt.
5. T. Bijay Shankar,
Occ: Junior Engineer (Works),
O/o. Senior Divisional Engineer(C-ordination),
South Central Railway,
Vijayawada Division, Secunderabad.

6. Janak Raj Meena,
Occ: Junior Enginner (Works),
O/o. Senior Divisional Engineer (C-ordination),
South Central Railway,
Nanded Division, Nanded.

....Respondents



(By Advocate : Sri N. Srinatha Rao, SC for Rlys.)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)

Through Video Conferencing:

Learned counsel for the applicant has submitted a letter dated 19.11.2020 stating that the applicant would like to withdraw the OA. Hence, the OA is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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